

DIVISION BENCH  
COURT - I

**P-111**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP(IBPP)/1(KB)2022  
IA(I.B.C)/1219(KB)2024, IA(I.B.C)/611(KB)2024,  
IA(I.B.C)/612(KB)2024, IA(I.B.C)/691(KB)2024,  
IA(I.B.C)/783(KB)2024, IA(I.B.C)/925(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	SHREEMATI FASHIONS PRIVATE LIMITED
UNDER SECTION	SECTION 54C (1)

**Appearances via video conference/physically**

Ms. Divyanshi Mehrotra, RP ] In IA(IBC)1219(KB)2024

**ORDER**

1. Due to paucity of time this matter could not be taken up for hearing today.
2. Post this matter on **10.07.2024**.

**Satyajit Roy  
(Court Officer)**